

PAPERS LAID ON THE TABLE

I. Report and Accounts (1984-85) of the Dental Council of India, New Delhi and Related Papers

II. Post of Graduate Institute Medical Education and Research, Chandigarh (Amendment) Regulations 1985

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI-MATI MOHSINA KIDWAI) : Sir, I beg to lay on the Table—

I. A copy each (in English and Hindi) of the following papers :

(i) Annual Report and Accounts of the Dental Council of India, New Delhi, for the Year 1984-85 together with the Audit Report on the Accounts.

(ii) Review by Government on the working of the Council.

(iii) Statement giving reasons for the delay in laying the papers mentioned at (i) above.

[Placed in Library. See No. [T-2214 86 for (i) to (iii)]

II. A copy (in English and Hindi) of the Postgraduate Institute of Medical Education and Research, Chandigarh Notification No. E3/NF/8/8561505, dated the 17th October, 1985 publishing the Postgraduate Institute of Medical Education and Research, Chandigarh (Amendment) Regulations, 1985, under sub-section (3) of section 32 of the Post Graduate, Institute of Medical Education and Research, Chandigarh Act, 1966. [Placed in Library. See No LT-2213/86]

Report and Accounts (1984-85) of the Central Social Welfare Board New Delhi and Related Papers

THE MINISTER OF STATE IN THE DEPARTMENTS OF EDUCATION AND CULTURE (SHRI-MATI SUSHILA ROHATGI) Sir, on behalf of Shrimati Marget Alva I beg to lay on the Table a copy each, (in English and Hindi) of the following papers :

(i) Annual Report and Accounts of the Central Social Welfare Board, New Delhi for the Year 1984-85, together with the Audit Report on the Accounts.

(ii) Review by Government on the working of the Board.

(iii) Statement giving reasons for the delay in laying the papers mentioned at (i) above.

[Placed in Library. See No. LT-2216/86 for (i) to (iii)]

I. Accounts (1984-85) of the Cochin and Kandla Port Trusts and Related Papers

II. Administration Reports (1984-85) of the Cochin, Kandla, Mormugao, Tuticorin and Visakhapatnam Port Trusts and Related Papers

III. Notification Under the Light House Act, 1927

THE MINISTER OF STATE IN THE DEPARTMENT OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : Sir, I beg to lay on the Table—

I. A copy (in English and Hindi) of the following papers under sub-section (2) of section 103 of the Major Port Trusts Act, 1963 :—

(i) (a) Annual Accounts of the Cochin Port Trust, for the Year 1984-85, and the Audit Report thereon.